

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.209  
**CP(IB)/56(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

M/s A S International Proprietary Firm Through Its Sole .....**Applicant**  
Proprietor Aarifmahmadiqbalbhaishabhai Vs.  
M/S Riddhi Siddhi Recycle Paper LLP .....**Respondent**

**Order delivered on: 12/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None  
For the Respondent : Mr. Mohammed Arkam Shaikh, Adv.

**ORDER**

None present for the applicant.

List for further consideration on 30.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**